

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 483/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE PARTIES: Lodha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CSA 483/230-232/NCLT/MB/MAH/2017

CSA 484/230-232/NCLT/MB/MAH/2017

CSA 485/230-232/NCLT/MB/MAH/2017

An Order dated 14.6.2017 having come from the National Company Law Tribunal, New Delhi that there shall be Special Bench at Mumbai from 19.6.2017 to 23rd June, 2017, comprising of Smt. Ina Malhotra, Member (Judicial), list this matter on 21.6.2017 before the Special Bench.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)